

From,

Atul Srivastava, H.J.S.  
Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 161/Admin. (Services)/2020 Dated: Allahabad: March 07, 2020

**Subject: Regarding 02 Days Advance Training on CIS 3.1 for Judicial Officers clubbed with 01 Day Mediation Training for Referral Judges Training under 14<sup>th</sup> Finance Commission Scheme at JTRI, Lucknow.**

Madam,

With reference to your letter no. CIS & Referral Judges Trg./2020-637 dated March 03, 2020 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of 02 Days Advance Training on CIS 3.1 for Judicial Officers clubbed with 01 Day Mediation Training for Referral Judges under 14<sup>th</sup> Finance Commission Scheme, to be held from **19.03.2020 to 21.03.2020** at J.T.R.I, Lucknow and to nominate the officers whose names are mentioned in the enclosed list-'A' for the said training.

I am further to inform you that the Hon'ble Court has also been pleased to nominate the Master Trainers (Judicial Officers) whose names are mentioned in the enclosed list-'B', to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl: As above

sd/-

**Registrar (Judicial) (Services)**

No. 161(i)/Admin. (Services)/2020 dated: March 07, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. **Dr. Humayun Rasheed Khan**, Spl. Sec. & Addl. L.R. (Legal Cell), Supreme Court of India, New Delhi
4. **Sri Rajiv Maheshwaram**, Addl. Director (Admin.), Institute of Judicial Training & Research, Lucknow
5. **Sri Narendra Pal Rana**, Competent Officer (Evacue Property), Board of Revenue, U.P., Lucknow
6. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Encl: As above

sd/-

**Registrar (Judicial) (Services)**

**List- 'A'****2 Days Advance Training on CIS 3.1 clubbed with 1 Day Mediation Training for Referral Judges**

Duration: 19.03.2020 to 21.03.2020

**List of Participants**

Sl. No.	I.D	Batch	Name Sri/ Smt./ Ms.	Designation	Place of Posting
1.	6164	2000	KM. AFSHAN	Addl. Principal Judge, Family Court	Gonda
2.	6110	2000	SMT. LALITA GUPTA	A.D.J. (POCSO)	Saharanpur
3.	6145	2000	DHIRENDRA KUMAR-III	Addl. District & Sessions Judge	Rampur
4.	6041	2000	RAM AVTAR YADAV	Addl. Principal Judge, Family Court	Barabanki
5.	6038	2000	AJAY PAL SINGH-II	Addl. Principal Judge, Family Court	Lalitpur
6.	6073	2000	SUNIL KUMAR SINGH-II	Addl. Principal Judge, Family Court	Jhansi
7.	6132	2000	BAL RAJ SINGH	Addl. District & Sessions Judge	Muzaffar Nagar
8.	6114	2000	PUNIT KUMAR GUPTA	Principal Judge, Family Court	Chandauli
9.	6074	2000	AVDHESH KUMAR	Spl. Judge (U.P. Dacoity.A.A.)	Etawah
10.	6043	2000	NAVNEET KUMAR GIRI	Principal Judge, Family Court	Fatehpur
11.	6075	2000	SUNIL KUMAR-I	Addl. District & Sessions Judge	Ghaziabad
12.	6111	2000	SMT. SANGITA SHARMA	Addl. Principal Judge, Family Court	Mathura
13.	6139	2000	DINESH PAL YADAV	A.D.J. (POCSO)	Barabanki
14.	6133	2000	ARVIND KUMAR YADAV-I	Addl. District & Sessions Judge	Chandauli
15.	6057	2000	SUBEDAR SINGH	Addl. District & Sessions Judge	Meerut
16.	6077	2000	RAM KISHOR-IV	Principal Judge, Family Court	Ramabai Nagar
17.	6112	2000	ANIL KUMAR YADAV-I	Addl. District & Sessions Judge	Mirzapur
18.	6171	2000	SMT. REETA SINGH	Addl. District & Sessions Judge	Agra
19.	6101	2000	KM. RINKU	Principal Judge, Family Court	Meerut
20.	6128	2000	ASHOK KUMAR-XI	Principal Judge, Family Court	Sonbhadra
21.	6142	2000	OM PRAKASH VERMA-III	A.D.J. (POCSO)	Bijnor
22.	6118	2000	SANTOSH KUMAR-III	Spl. J. (SC/ST, Pev.of Atroci Act)	Mahoba
23.	6137	2000	SMT. MANISHA	Addl. District & Sessions Judge	Aligarh
24.	6071	2000	MUMTAZ ALI	Addl. Principal Judge, Family Court	Gorakhpur
25.	6168	2000	KAMLA PATI-I	Addl. District & Sessions Judge	Shahjahanpur
26.	6155	2000	RAKESH KUMAR-V	Addl. District & Sessions Judge	Kasganj
27.	6113	2000	MAHENDRA SINGH-IV	Spl. Judge (E.C. Act)	Jaunpur
28.	6046	2000	MOHD. RASHID	Addl. District & Sessions Judge	Agra
29.	6047	2000	RAM NARAYAN	Addl. Principal Judge, Family Court	Firozabad
30.	6102	2000	SMT. CHITRA SHARMA	Addl. Principal Judge, Family Court	Bijnor
31.	6134	2000	ACHCHHE LAL SAROJ	Addl. District & Sessions Judge	Mirzapur
32.	6072	2000	CHANDRA PAL-II	A.D.J. (FTC)	Hapur
33.	6166	2000	RAJ KUMAR-III	Addl. District & Sessions Judge	Budaun
34.	6146	2000	SMT. SARLA DUTTA	Addl. Principal Judge, Family Court	Farrukhabad
35.	6157	2000	RAMESH	Spl. Judge (U.P. Dacoity.A.A.)	Etah
36.	5413	1986	RAJENDRA RAM	Xth Addl. District & Sessions Judge	Saharanpur
37.	5908	1997	RAJ MANI	Spl. J. (SC/ST, Pev.of Atroci Act)	Balrampur
38.	6011	1999	ALI RAJA	Addl. Principal Judge, Family Court	Jaunpur
39.	6013	1999	VIJAY KUMAR AZAD	Spl. J. (SC/ST, Pev.of Atroci Act)	Balrampur
40.	5962	1999	RAJESH KUMAR-III	Addl. District & Sessions Judge	Saharanpur
41.	6159	2000	SUNDER LAL	Addl. District & Sessions Judge	Kanpur Nagar
42.	2388	DHJS-2016	JAY PRAKASH	Addl. District & Sessions Judge	Ghazipur
43.	6141	2000	MOHD. SAPHEEK	Addl. District & Sessions Judge	Kanpur Nagar
44.	6181	2003	HARSH AGARWAL	Addl. District & Sessions Judge	Meerut
45.	6183	2003	DR. HUMAYUN RASHEED KHAN	Spl. Sec. & Addl. L.R.(Legal Cell), Supreme Court of India	New Delhi
46.	6196	2003	SMT. ANAMIKA CHAUHAN	Addl. District & Sessions Judge	Saharanpur
47.	6501	2003	RAJIV MAHESHWARAM	Addl. Director (Admin.), Inst. of Judl. Training & Research	Lucknow
48.	6208	2003	VIJAY KUMAR	Addl. District & Sessions Judge	Meerut
49.	6391	2003	DINA NATH-III 6196	Addl. District & Sessions Judge	Saharanpur
50.	1592	2006	NARENDRA PAL RANA	Competent Officer (Evacue Property), Board of Revenue U.P.	Lucknow

**List- 'B'**

**2 Days Advance Training on CIS 3.1  
for  
Addl. District Judges**

**List of CIS Master Trainers**

<b>S.No.</b>	<b>Name, Designation &amp; Place of Posting</b>	<b>Dates of Training</b>
<b>1.</b>	<b>Sri Mayank Chauhan</b> Addl. District Judge (POCSO), Bareilly	20.03.2020 to 21.03.2020
<b>2.</b>	<b>Dr. Satyawan Singh</b> Addl. District Judge (POCSO), Barabanki	20.03.2020 to 21.03.2020
<b>3.</b>	<b>Sri Saif Ahmad</b> Addl. District & Sessions Judge, Kanpur Nagar	20.03.2020 to 21.03.2020
<b>4.</b>	<b>Sri Prashant Bilgaiyan</b> Law Officer, UP Information Commission, Lucknow	20.03.2020 to 21.03.2020